

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST (2) DATED 12.08.2022 (FRIDAY)

COURT –II

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

02:00 PM

In the Court of Hon'ble Mr. Justice Rakesh Kumar, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 137 of 2022	Raj Kumar Misra & Anr. Vs. Homebase Estates Pvt. Ltd. & Ors.	Mansij Arya	Nithin C. Pavuluri
2.	Comp. App. (AT) No. 138 of 2022	Raj Kumar Misra & Anr. Vs. Homebase Estates Pvt. Ltd. & Ors.	Mansij Arya	

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**By order of Hon'ble Chairperson
-sd/-
Registrar**